

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-173-2020**

Dr. Dilip Amonkar. Petitioner.

Versus

State of Goa and others. Respondents.

Mr. S. D. Lotlikar, Senior Advocate with Mr. Jayant Karn, Advocate for the Petitioner.

Mr. D.J. Pangam, Advocate General with Mr. P. Arolkar, Adl. Govt. Advocate for the Respondents.

**Coram : M.S. Sonak &
Smt. M.S. Jawalkar, JJ.****Date : 4th January, 2021.****P.C. :-**

At the request of Mr. Lotlikar, the learned Senior Advocate for the Petitioner, the Petitioner is granted further time to file the affidavit-in-rejoinder. The rejoinder to be filed by 17th January, 2021. A copy of the rejoinder to be furnished in advance to the learned Counsel appearing for the Respondents.

2. Place this matter in the week commencing from 7th February, 2021, at the end of admission board for final disposal.

Smt. M.S. Jawalkar, J.**M.S. Sonak, J.**